

04 374/06

31/1/07

ka. no. Justice Khem Karan, V.C.
ka. no. A.K. Singh, meo

Left court. He appears
for the appeal. Sh. S.P. Singh
holding brief of Sh. Rajendra
Singh is present for the respondents.
OA is dismissed for non-prosecution.
meo

V.C.

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OR
copy of order
dated 31-1-2007
received on
31-2-07